GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA

UNSTARRED QUESTION NO -1090

ANSWERED ON - 31/07/2024

FUND ALLOCATION UNDER PM-AJAY SCHEME

1090. SMT SULATA DEO SHRI NIRANJAN BISHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is cognizant that the data regarding the funds disbursed under the PM-AJAY Scheme to each State for financial year 2023-24 is currently in a tentative notional form and has not been finalized;
- (b) if so, the reasons therefor; and
- (c) the details related to the final fund allocation under the scheme to each state at the earliest?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) Under the Scheme of PM-AJAY, there are three components viz. 'Adarsh Gram', 'Grants-in-aid to States' and 'Hostel'. The 'Grants-in-Aid to States' for the financial year 2023-24 has been finalized.
- (b) Does not arise in view of reply at (a) above.
- (c) The allocation of funds in 'Grants-in-Aid to States' is at Annexure.

Reply to Rajya Sabha Unstarred Question No. 1090 to be answered on 31.07.2024 regarding "Fund allocation under PM-AJAY Scheme"

Sl No.	States/UTs	2023-24 Grants-in-aid (Rs. in lakh)			
			1	Andhra Pradesh	3527.97
			2	Assam	5302.58
3	Bihar	6664.03			
4	Chandigarh	90.84			
5	Chhattisgarh	1264.33			
6	Delhi	347.75			
7	Goa	6.68			
- 8	Gujarat	1529.09			
9	Haryana	2102.31			
10	Himachal Pradesh	814.88			
11	Jammu & Kashmir	383.32			
12	Jharkhand	1425.66			
13	Karnataka	4445.35			
14	Kerala	1525.35			
15	Madhya Pradesh	5763.61			
16	Maharashtra	5544.07			
17	Manipur	549			
18	Odisha	2934.07			
19	Puducherry	18.61			
20	Punjab	3884.26			
21	Rajasthan	4992.87			
22	Sikkim	90.32			
23	Tamil Nadu	12243.92			
24	Telangana	2618.72			
25	Tripura	3248.15			
26	Uttar Pradesh	6032.03			
27	Uttarakhand	658.65			
28	West Bengal	13667.59			
	TOTAL	91676.01			
